

IN THE CENTRAL ADMINISTRATIVE TRIBUNAL  
PRINCIPAL BENCH: NEW DELHI

O.A. No. 684/96

New Delhi this the 7th day of November 1996

Hon'ble Shri S.R.Adige, Member(A)

Hon'ble Dr.(A. Vedavalli, Member(J)

Vidyanand Sharma  
working as General Manager Canteen  
in L.N.J.P.N. Hospital,  
New Delhi-110002  
R/o F-8 Lado Sarai,  
House of Late Shri Juglal,  
New Delhi-110030.

.....Applicant

(By Advocate: None)

Versus

1. Medical Supdt.(Disciplinary Authority)  
LN Hospital, New Delhi-2

2. Dr. R.N.Baishya,  
LN Hospital, New Delhi-2

( Shri R.K.Srivastava, Departmental .....Respondents  
... representative)

ORDER(Oral)

Hon'ble Shri S.R.Adige, Member(A)

We note that the applicant has failed to appear on the previous date i.e. 3-10-96. Despite this, the case has been called twice but none is present. Shri R.K. Srivastava departmental representative has appeared for the respondents.

2. In view of the continued absence of the applicant, it appears that he is not interested in pursuing his case. The OA is, therefore, dismissed in default for non-prosecution.

A.Vedavalli  
(DR.A. VEDAVALLI)  
Member (J)

*1/6/97*  
(S.R.ADIGE)  
Member (A)

cc.